Annexure 7													
		Name of the	Corporate Debtor:	Consumer Marketing (India) Private Limited	; Date of comme	ncement of (CIRP: 11.10.20	23 ; List of cre	ditors as on: 2	8.11.2025;		
					List of operational cr	editors (Governr	ment dues)						
													(Amount in Rs.)
Sr. No.	Details of claimant	Details of claim received						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Department of Goods and Sertvice Tax, Government of Maharashtra	Yes	05.12.2023	84,60,823.00	84,60,823.00	Unsecured	No	NA	NA	NA	NIL	NIL	
2	Department of Goods and Sertvice Tax, Government of Maharashtra	Yes	20.02.2024	3,70,04,107.00	3,70,04,107.00	Unsecured	No	NA	NA	NA	NIL	NIL	
3	Department of Goods and Sertvice Tax, Government of Maharashtra	Yes	05.12.2023	2,37,97,311.00	2,37,97,311.00	Unsecured	No	NA	NA	NA	NIL	NIL	
	Employees Provident Fund Organisation	Yes	03.02.2025	1,02,30,878.00	1,02,30,878.00	Unsecured	No	NA	NA	NA	NIL	NIL	
	Brihanmumbai Municipal Corporation	Yes	24.11.2025	33,64,856.00	-	Unsecured	No	NA	NA	NA	33,64,856.00	NIL	Non-accepted for collation due to filing of claim after the meeting of CoC for considering the RP/Liquidation Regulation 13 (1B)
6	Brihanmumbai Municipal Corporation	Yes	24.11.2025	42,80,251.00	-	Unsecured	No	NA	NA	NA	42,80,251.00	NIL	of CIRP Regulations, 2016
	TOTAL			8,71,38,226.00	7,94,93,119.00						76,45,107.00		